

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

CP-53/2004 in
OA-2335/2003

New Delhi this the 29th day of April, 2004.

Hon'ble Sh. V.K. Majotra, Vice-Chairman(A)
Hon'ble Sh. Shanker Raju, Member(J)

1. Shri Darban Singh
s/o Shri Mangat Singh
Helper Khallasi
Under Section Engineer (Works)
Northern Railway,
Delhi Kishan Ganj-II
New Delhi.
2. Shri Kalidas Pal,
s/o Shri Hari Paal Pal,
Painter
Under Section Engineer (Works)
Northern Railway,
Delhi Kishan Ganj-II
New Delhi.
3. Shri Bibhuti Mill
s/o Shri Darrethi Mill
Helper Khallasi,
Under Section Engineer (Works)
Northern Railway,
Delhi Kishan Ganj-II
New Delhi.
4. Shri Rajender Kumar
s/o Shri Ram Lal
Carpenter
Under Section Engineer (Works)
Northern Railway,
Delhi Kishan Ganj-II
New Delhi.
5. Shri Jawahar Lal
s/o Shri Channu Lal
Helper Khallasi,
Under Section Engineer (Works)
Northern Railway,
Delhi Kishan Ganj-II
New Delhi.
6. Shri Daya Ram
S/o Shri Bachan
Helper Khallasi
Under Section Engineer (Works)
Northern Railway,
Delhi Kishan Ganj-II
New Delhi.
7. Shri Jokhu,
s/o Shri Nohar,
Helper Khallasi
Under Section Engineer (Works)
Northern Railway,
Delhi Kishan Ganj-II
New Delhi.

8. Shri Kailash,
s/o Shri Chander
Helper Khallasi,
Under Section Engineer (Works)
Northern Railway,
Delhi Kishan Ganj-II
New Delhi.
9. Shri Kavilash Parshad,
s/o Shri Narior Parshad,
Helper Khallasi,
Under Section Engineer (Works)
Northern Railway,
Delhi Kishan Ganj-II
New Delhi.
10. Shri Mangroo,
s/o Shri Budhi Ram,
Helper Khallasi,
Under Section Engineer (Works)
Northern Railway,
Delhi Kishan Ganj-II
New Delhi.
11. Shri Ram Avtar,
s/o Shri Raghbir,
Helper Khallasi,
Under Section Engineer (Works)
Northern Railway,
Delhi Kishan Ganj-II
New Delhi.
12. Shri Siri Chand,
s/o Shri Rattan Chand,
Helper Khallasi,
Under Section Engineer (Works)
Northern Railway,
Delhi Kishan Ganj-II
New Delhi.
13. Shri Jagmal Singh,
s/o Shri Ram Chander,
Helper Khallasi,
Under Section Engineer (Works)
Northern Railway,
Delhi Kishan Ganj-II
New Delhi.
14. Shri Salik Ram,
s/o Shri Ram Sarup,
Fitter,
Under Section Engineer (Works)
Northern Railway,
Delhi Kishan Ganj-II
New Delhi.
15. Shri Suchit Dass,
s/o Shri Ram Samagh,
Helper Khallasi,
Under Section Engineer (Works)
Northern Railway,
Delhi Kishan Ganj-II
New Delhi.

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16. Shri Karan Singh,
s/o Shri Sheru,
Helper Khallasi,
Under Section Engineer (Works)
Northern Railway,
Delhi Kishan Ganj-II
New Delhi.

17. Shri Badloo,
s/o Shri Mohan,
Mate,
Under Section Engineer (Works)
Northern Railway,
Delhi Kishan Ganj-II
New Delhi.

18. Shri Ramesh Chand,
s/o Shri Laxman Dass,
Helper Khallasi,
Under Section Engineer (Works)
Northern Railway,
Delhi Kishan Ganj-II
New Delhi.

19. Shri Rajesh Kumar,
s/o Shri Sardari Lal,
Helper Khallasi,
Under Section Engineer (Works)
Northern Railway,
Delhi Kishan Ganj-II
New Delhi.

20. Mangal Singh s/o Sh. Roop Chand,
Safaiwala,
Under Section Engineer (Works)
Northern Railway,
Delhi Kishan Ganj-II
New Delhi.Applicants

(By Shri Amit Anand, Advocate)

Versus

Union of India: Through

1. Shri R.R. Jaruhara,
General Manager,
Northern Railway
Baroda House
New Delhi.

2. Shri V.K. Aggarwal,
Divisional Railway Manager
Northern Railway
State Entry Road
New Delhi.

3. Shri Jai Bhan Singh,
Section Engineer (Works)
Northern Railway
Delhi Kishan Ganj-II
New Delhi. Respondents

(By Advocate : Shri S.M. Arif)

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Hon'ble Sh. V.K. Majotra, Vice-Chairman(A)...

Learned counsel of the respondents stated that vide order dated 5.12.2003, copy whereof has been produced today, they have complied with the directions of this Court made in order dated 22.09.2003 in OA-2335/2003. Learned counsel of the petitioners stated that though C.P. may be dropped petitioners should be given liberty to take legal recourse on remaining aggrieved. C.P. is dropped with liberty as sought for. Notices are discharged.

S. Raju

(Shanker Raju)
Member(J)

V.K. Majotra

(V.K. Majotra)
Vice-Chairman(A)

29.4.04

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